

**IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH: KOLKATA**  
[Before Shri A. T. Varkey, JM & Shri Waseem Ahmed, AM]

<b>I.TA No. 1164/Kol/2014</b> <b>Assessment Year: 2004-05</b>		
M/s. Gateways Flincons India Ltd. (PAN: AAACG9497J)	Vs.	Income-tax Officer, Wd-2(3), Kolkata
Applicant		Respondent

Date of hearing: 02.02.2017

Date of pronouncement: 22.03.2017

For the Applicant: N o n e

For the Respondent: Md. Ghayas Uddin, JCIT, Sr. DR

**ORDER**

**Per Shri A.T.Varkey, JM**

This is an appeal preferred by the assessee against the order of Ld. CIT(A)-XIV, Kolkata dated 10.02.2014 for AY 2004-05.

2. Though none appeared for the assessee, we take note that vide letter dated 24.01.2017, the Director of the assessee company conveyed their desire to withdraw the aforesaid appeal. The Ld. DR does not have any objection in assessee withdrawing the appeal. Therefore, we are inclined to allow the said request of the assessee and the appeal stands dismissed as withdrawn.

3. In the result, appeal of assessee is dismissed as withdrawn.

Order is pronounced in the open court.

**Sd/-**  
(Waseem Ahmed)  
Accountant Member

**Sd/-**  
(Aby. T. Varkey)  
Judicial Member

Dated : 22nd March, 2017

Jd.(Sr.P.S.)

Copy of the order forwarded to:

1. Appellant – M/s. Gateways Flincon India Ltd., 41, Lenin Sarani, 1<sup>st</sup> floor,  
Kolkata-700 013.
2. Respondent –ITO, Ward-2(3), Kolkata.
3. The CIT(A), Kolkata
4. CIT , Kolkata
5. DR, Kolkata Benches, Kolkata

/True Copy,

By order,

Asstt. Registrar.